

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP No. 134(ND)/2017

IN THE MATTER OF:

M/s Eurobrands Consulting Pvt. Ltd.	APPLICANT / PETITIONER
And		
M/s Registrar of Companies	RESPONDENT

SECTION:

Under Section 252(1)

Order delivered on 19.09.2017

Coram:

**CHIEF JUSTICE M. M. KUMAR
Hon'ble President**

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

For the APPLICANT / PETITIONER :-

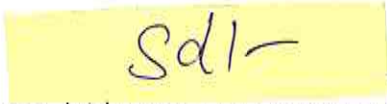
For the RESPONDENT :-


For the ROC, Delhi Mr. Manish Raj, Company Prosecutor

ORDER

Learned Counsel for the petitioner is not prepared with the arguments.

List the matter on 26th October, 2017.


**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**


**(R. VARADHARAJAN)
MEMBER(JUDICIAL)**

19.09.2017
V. Sethi